ITEM NO.304+305   COURT NO.6   SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4426-4466/2023

PARTHA DAS & ORS.   Appellant(s)

VERSUS

THE STATE OF TRIPURA & ORS.   Respondent(s)

(IA No. 130627/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 33623/2021 – CLARIFICATION/DIRECTION IA No. 94199/2023 – INTERVENTION/IMPLEADMENT IA No. 71181/2020 – INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 4473-4479/2023 (XIV-A)
(IA No. 10465/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ANNEXURES)

C.A. No(s). 4467-4468/2023

C.A. No. 4469/2023 (XIV-A)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94506/2020)

C.A. No. 4470/2023 (XIV-A)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 126362/2020

C.A. No. 4471/2023 (XIV-A)

Date : 24-04-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
         HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Pallav Shishodia, Sr. Adv.
                  Mr. Danish Zubair Khan, AOR
                  Dr. Lokendra Malik, Adv.
                  Mr. Ajit Pandey, Adv.

                  Mr. R. Balasubramanian,, Sr. Adv.
                  Mr. Shuvodeep Roy, AOR
                  Mr. Deepayan Dutta, Adv.
                  Mr. Saurabh Tripathi, Adv.
                  Ms. Sanya Minhas, Adv.
                  Mr. B. Venkatraman, Adv.

Mr. Kundan Kumar Mishra, AOR
Mr. Ratnesh Kumar, Adv.

Mr. Vishal Prasad, AOR

For Respondent(s) : Mr. R. Balasubramanian,, Sr. Adv.
Mr. Shuvodeep Roy, AOR
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Ms. Sanya Minhas, Adv.
Mr. B. Venkatraman, Adv.

Mr. P.V. Dinesh, Sr. Adv.
Mr. Zulfiker Ali P. S, AOR
Ms. Anna Oommen, Adv.
Ms. Syed Nazarat Fatima, Adv.
Mr. J. Karan Malhotra, Adv.

Mr. Pranab Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

1.   The relevant record duly flagged and brief submissions

based on such record has been made.

2.   The record and the submissions be filed by 25.04.2025 by

the State Government as well as the Public Service Commission.

3.   Arguments concluded.

4.   Judgment reserved.

(GULSHAN KUMAR ARORA)   **(NAND KISHOR)**
    AR-CUM-PS   **ASSISTANT REGISTRAR**